

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 269/9/HDB/2017
NAME OF THE COMPANY	Aliens Developers Pvt Ltd
NAME OF THE PETITIONER(S)	N Prashant Dinkar Tighare & Another
NAME OF THE RESPONDENT(S)	Aliens Developers Pvt Ltd
	\$
UNDER SECTION	Sec 9 Of IBC

Counsel for Petitioner(s):

Ries				
Name o	f the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K-Rawind	g Kerman &	Cocusel		mmy
V. Appa R	Jow (ocensel	98660000056	mil

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
RATA SRIPATHI RAO	Courant	9948221662	alipo

Heard Shri K. Ravindra Kumar, Ld. Senior Counsel along with Shri V. Appa Rao, Ld. Counsel for the Petitioner and Shri Raja Sripathi Rau, Ld. Counsel for the Respondent.

Post the case on 22.02.2018.

Member (T)

binnu

Membr (J)